GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:4645
ANSWERED ON:23.04.2013
CROP INSURANCE SCHEMES.
Kaswan Shri Ram Singh;Meena Shri Raghuvir Singh

Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of farmers benefited under the crop insurance scheme, Statewise;
- (b) the details of the crops covered under various insurance schemes for farmers in the country, State-wise including Rajasthan;
- (c) the area of land under cultivation of crops covered under insurance schemes during the last three years and the current year along with the amount of premium collected therefrom, crop and State-wise;
- (d) the details of crop insurance claims settled against the payment of premium made during the said period, scheme and area-wise;
- (e) whether the Government has received any complaints from farmers regarding non-payment of crop insurance claims; and
- (f) if so, the steps taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

- (a): The number of farmers insured/benefited under the exiting crop insurance schemes are at Annexure-I.
- (b): Details are at Annexure II-A & II-B.
- (c): Details are at Annexure III-A and III-B.
- (d): Details are at Annexure IV.
- (e) & (f): Some complaints about non-payment/delayed payment of claims, under payment of claims etc. on account of incorrect/delayed submission of insurance proposals by banks, unrealistic assessment of crop loss due to large unit area of insurance etc. are received from time to time. As far as possible, all the complaints are suitably addressed by the Insurer, the Department and also by the committee set up under the National Agricultural Insurance Scheme (NAIS).